107

Statement

Guidelines relating to transfer and pasting of officers of CIS

- 1. Transfer of officers should be governed by a careful career management Policy. Officers appointed to Grade-IV, Grade-11 and Grade-III either on direct recruitment basis or on promotion should ordinarily be required to complete six years in a media unit. Direct recruits to these grades should preferably be exposed to the experience of work in two media units one of which should be the information side of the news side-Officers belonging to Grade-I and above would be required to complete a period of ftv_a veins in a media unit before transfer. While transferring officer[^] in Grade-1. efforts should be made to consult the Media Head,
- 2. Whenever transfer of an officer from one place to another becomes necessary for filling vacancies in various grades, officers below 55 years of age will he transferred in the order of their length ->f stay in a particular place.
- 3. During the last three years of service of an officer, efforts will be made to give him a posting of his choice to the extend possible.
- 4. Officers who refuse promotion on transfer to places outside the places of their pasting will be debarred for promotion for a period of six months from the date of order of transfer, In the event of their refusing promotion on transfer sub-sequeiatly to an outside station they will be deemed to have been debarred till the next D.P.C. panel is prepared.
- 5. Media Heads are authorised to transfer Grade-IV and Grad=-Hl and Grade-11 officers within their Media Units.

Caa!i Subsidy on Purchase of Wheat 385 SHRI KAPTL VERMA; Will the Minister of FOOD AND CIVIL SUPPLIES be pleised to state whether the Uttar Pradesh Government has approached the Central Government for financial assistance to the cultivators in the shape of cash subsidy on purchase of wheat for this season if so. what decision has been taken by the Central Government in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Yes, Sir. the procurement for the Centra) Pool is carried out only at the support prices fixed by the Government of India.

to Questions

1 abourers Engaged in T.C.I. Godowns at Kurukshclra

336. SHRI P.N. SUKUL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

- (a) whether Government are aware that, in collusion with the Officials of the Food Corporation of India, the contractor at Kurukshetra has been exploiting the labourers engaged in loading and unloading at the F.C.L godowns;
- (b) whether these labourers have been agitaing against their exploitation for quite some time; and
- (c) if so,, what action Government propose to take t₀ stop the axploitation of the labourers and to punish the corrupt officials and the contractor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA

SINGH) (a) and (b) There is no collusion between the officials of Food Corporation of India and the handling of transport contractor at Food Corporation of India's depot at Kurukshetra in exploiting the labour. However, true contractor's labour has been generally agitating for abolition it the system of contract labour.

(c) Dis not arise.

Delay in Construction of Flats by DDA

337. SHRI K. MOHANAN: SHRI SULTAN SINGH: SHRIMATI USHA MALHOTRA;

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that there is an inordinate delay in the construction of flats under the various Self Financing Schemes of the Demi Development Authority,
- (b) whether the Schemes like the one at Pocket B-E Janakpuri have not yet